

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 9/AM12
HELD ON 01.06.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 9/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 01.06.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S.Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 8/AM12 held on 25.05.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-54	SAKATA INX (INDIA) LTD.	HQ F. No. 01/87/050/01192/AM06/DES-VII	Status: Deferred
NC No.: 9/AM12 Dated 01.06.2011	Adv. Lic. No. 0510173578 dated 04.01.2006	RLA F. No. 05/24/040/00678/AM06	

Request: **Fixation of adhoc norms for the export product “Liquid Printing Inks”.**

Decision: A copy of representation was forwarded to DIPP on 10.03.2011 and a copy of same was again sent on 25.03.2011. During the Meeting, the Technical Representative of D/o C&PC informed the Committee that the application has not yet been received by them. Hence, it was decided to again forward a copy of 4.7 application of firm to DIPP.

Deferred for two weeks.

ONLINE CASES

1	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 25.03.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

2	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 24.03.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

3	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 25.03.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 25.03.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

5	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 24.03.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

	Case No.:4/45/87-ALC1/2010	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00431/AM11/	RLA File :05/23/040/00275/AM11/	Lic.No/Date:0510282626	Defer

6		31.01.2011	Date:22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 28.03.2011 followed by reminder on 12.05.2011 for want of comments. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue another Reminder to D/o C&PC for furnishing comments expeditiously.		

7	Case No.:3/45/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00430/AM11/	RLA File :03/95/040/00811/AM11/	Lic.No/Date:0310613539 01.02.2011	Defer Date:22.06.2011
	Decision: A D/L No. 46011/16/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm, followed by reminders from DGFT on 27.04.2011 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

8	Case No.:1/48/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00465/AM11/	RLA File :03/95/040/00812/AM11/	Lic.No/Date:0310613532 01.02.2011	Defer Date:22.06.2011
	Decision: A D/L No. 46011/16/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm, followed by reminders from DGFT on 27.04.2011 giving 15 days time for submission of information. Reply awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

9	Case No.:19/46/87-ALC1/2010	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:15.06.2011

Decision: A D/L No. 46011/19/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 19.05.2011 giving 15 days time for submission of information. Reply still awaited from the firm.

Case No.: 3/49/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00485/AM11/	RLA File :03/95/040/00941/AM11/	Lic.No/Date:0310617457 23.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199000	62/0- 04972 Double Sided Polyster Tape Size - 620mm width x 100 mtrs length 480 Rolls 29760 Sqm	29760.000	Sq. meter	4816275.00	77682.00 EURO
				Total	4,816,275.00	77,682.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199000	04972 Double Sided Polyster Tape Size - 1250 mm width x 100 mtrs length 240 Rolls 30000 Sqm	30000.000	Sq. meter	3010172.00	48551.00 EURO	Qty
				Total	3,010,172.00	48,551.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 18.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Double Sided Tape	1 Sq. Meter	Relevant Double Sided	1.008 Sq. Meter

	(width 620mm)		Tape (width 1250 mm)	
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11	Case No.:18/51/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00512/AM11/	RLA File :13/24/040/00039/AM11/	Lic.No/Date:1310034846 14.03.2011	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 10.05.2011. Comments awaited from D/o C&PC.			

12	Case No.:3/52/87-ALC1/2010	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00518/AM11/	RLA File :05/23/040/00350/AM11/	Lic.No/Date:0510285999 14.03.2011	Defer Date:15.06.2011
	Decision: A D/L was issued to firm on 19.05.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:4/52/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
	HQ File :01/87/050/00519/AM11/	RLA File :05/24/040/00418/AM11/	Lic.No/Date:0510286009 14.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40051000	62/0- Master Batch EPDM 03 (ML-03) (containing min.32.15%EPDM T.C: Keltan DEE 6531 A	109605.283	K.G	11839124.25	259061.80 US\$
				Total	11,839,124.25	259,061.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40027000	EPDM rubber T.C: .Keltan DEE 6531 A	32236.848	K.G	5865595.00	128350.00 US\$	Value & Qty
				Total	5,865,595.00	128,350.00	

Decision: According to the technical comments of DIPP dated 01.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Master Batch EPDM 03 (ML-03) Net containing min. 32.15% EPDM T.C.: Keltan DEE 6531A	109605.283 kgs.	EPDM Rubber (T.C.: Keltan DEE 6531 A)	32236.848 kgs

Case No.:2/52/87-ALC1/2010	Party Name:GUJRAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00517/AM11/	RLA File :03/94/040/01093/AM11/	Lic.No/Date:0310621230 15.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40030000	62/0- BUTYL RECLAIMED RUBBER BT 999 STANDARD	500.000	M.T	35305000.00	767500.00 US\$
				Total	35,305,000.00	767,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40040000	USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD	500.000	M.T	15525000.00	337500.00 US\$	Value & Qty
				Total	15,525,000.00	337,500.00	

Decision: According to the technical comments of DIPP dated 01.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Reclaimed Rubber BT 999 STANDARD	500.00 kgs.	Used rubber tubes cut into two pieces without valves STANDARD	500.00 kgs

15	Case No.: 5/52/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00520/AM11/	RLA File :05/23/040/00345/AM11/	Lic.No/Date:0510286096 15.03.2011	Defer Date:22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 03.05.2011. Comments awaited from D/o C&PC.			

Case No.:1/2/87-ALC1/2011	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00001/AM12/	RLA File :07/24/040/00502/AM11/	Lic.No/Date:0710078052 15.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269080	63/0- PP FIBC BAGS CONTENT 1.PP WOVEN FABRICS, 2. PP STITCHING YARN, 3. WEBBING	200000.000	K.G	26846794.35	584261.04 US\$
				Total	26,846,794.35	584,261.04

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39209080	PP WOVEN FABRICS WITH UV STABILIZER	180400.000	K.G	18787071.05	408859.00 US\$	Value & Qty
2	39209080	PP STITCHING YARN	12600.000	K.G	1255882.42	27331.50 US\$	Value & Qty
3	39209080	WEBBING	32472.000	K.G	3302085.09	71862.57 US\$	Value & Qty
				Total	23,345,038.56	508,053.07	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/109/2009-PC.II dated 30.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP FIBC Bags	1 kg	1. Relevant PP fabric	1.05 kg/kg content in the export product
		2. Relevant PP Stitching Yarn	1.05 kg/kg content in the

			export product
		3. Relevant webbing	1.05 kg/kg content in the export product

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Case No.:11/1/87-ALC1/2011	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Withdrawn				
HQ File :01/87/050/00533/AM11/	RLA File :07/24/040/00519/AM11/	Lic.No/Date:0710078243 22.03.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39239090	63/0- ASSY. INTEGRATED CARTRIDGE BOTTOM WITH AUTO START LEADS	800000.000	Number	3477600.00	75600.00 US\$	
				Total	3,477,600.00	75,600.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	74032210	AUTOSTART NEGATIVE CARTRIDGE PART NO 70778 REV E MATERIAL 0.25MM PLUS OR MINUS 0.015MM THK C5191 H PHOSPHOR BRONZE FINISH NATURAL	800000.000	Number	952583.18	20708.33 US\$	Value & Qty
2	79070090	AUTOSTART POSITIVE CARTRIDGE PART NO 70779 REV E MATERIAL 0.25MM PLUS OR MINUS 0.015 THK SPCC STEEL SHEET SD FINISH	800000.000	Number	990686.82	21536.67 US\$	Value & Qty

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2005-PC.II dated 30.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softening Point 110 +/- 2 degree C for Flexo/Gravure Inks	1 kg	1. Dimer Acid (Pripol 1017/AA-97/ Unidyme-18 / Pripol 1045/FUN-dim 18)	0.680 kg
		2. Dimer Acid (Pripol 1252/Unidyme M06/AA99)	0.340 kg
		3. Ethylene Diamine	0.110 kg

Case No.:9/1/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00531/AM11/	RLA File :03/95/040/01023/AM11/	Lic.No/Date:0310623221 24.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- SILICON RUBBER SHEETS	16000.000	K.G	4512000.00	96000.00 US\$
				Total	4,512,000.00	96,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39100090	SILICON SYNTHETIC RUBBER	16800.000	K.G	3553200.00	75600.00 US\$	Qty
				Total	3,553,200.00	75,600.00	

Decision: According to the technical comments of DIPP dated 01.06.2011, the Committee decided to **approve** the case with 5% wastage. The description of Import Item may be read as “Relevant Silicon Synthetic Rubber”.

20	Case No.:2/2/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00002/AM12/	RLA File :32/24/040/00061/AM11/	Lic.No/Date:3210047417 24.03.2011	Defer Date:22.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 31.05.2011. Comments awaited from D/o C&PC.			

21	Case No.:6/6/87-ALC1/2011	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00036/AM12/	RLA File :07/24/040/00537/AM11/	Lic.No/Date:0710078315 25.03.2011	Defer Date:22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.05.2011. Comments awaited from D/o C&PC.			

22	Case No.:7/6/87-ALC1/2011	Party Name:LINCON POLYMERS PVT. LTD.,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00037/AM12/	RLA File :08/24/040/00384/AM11/	Lic.No/Date:0810097931 01.04.2011	Defer Date:22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.05.2011. Comments awaited from D/o C&PC.			

23	Case No.: 4/2/87-ALC1/2011	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00004/AM12/	RLA File :03/95/040/00302/AM11/	Lic.No/Date:0310625067 05.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 27.04.2011. Comments awaited from D/o C&PC.			

24	Case No.: 3/9/87-ALC1/2011	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00048/AM12/	RLA File :31/24/040/00285/AM11/	Lic.No/Date:3110047709 05.04.2011	Defer Date: 22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 26.05.2011. Comments awaited from D/o C&PC.			

25	Case No.: 1/3/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00005/AM12/	RLA File :02/24/040/00210/AM11/	Lic.No/Date:0210157408 06.04.2011	Defer Date:22.06.2011
	Decision: A D/L No. 46011/47/2011-PC.II dated 01.06 2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.			

26	Case No.: 4/3/87-ALC1/2011	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00008/AM12/	RLA File :05/23/040/00378/AM11/	Lic.No/Date:0510287832 08.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 03.05.2011. Comments awaited from D/o C&PC.			

Case No.:8/9/87-ALC1/2011	Party Name:DODIA ESTABLISHMENT	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00053/AM12/	RLA File :03/94/040/00011/AM12/	Lic.No/Date:0310626456 13.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39235090	63/0- PLASTIC CLOSURES (IN DIFFERENT SIZES) NET CONTENT : 1)HDPE POWDER/GRANULES (REPROCESSED/OFF GRADE) (INDEGENIOUS) -8530.45 KGS. 2) LDPE POWDER/GRANULES :-18,095.25 KGS. 3) CRCA SHEETS (0.30MM THICKNESS) (INDEGENIOIUS)-516.63 KGS.	27142.300	K.G	1810000.00	39348.00 US\$
				Total	1,810,000.00	39,348.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE POWDER/GRANULES	19000.010	K.G	1573202.00	34200.02 US\$	Value & Qty
				Total	1,573,202.00	34,200.02	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2006-PC.II dated 11.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures in different sizes	1 kg	LDPE Powder/Granules	1.05 kg/kg content in the export product

Case No.:9/9/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00054/AM12/	RLA File :03/94/040/00012/AM12/	Lic.No/Date:0310626624 13.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042190	63/0- PVC RIGID COMPOUND	500.000	M.T	31500000.00	703910.60 US\$
				Total	31,500,000.00	703,910.60

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39041090	PVC RESIN	481.450	M.T	26113848.00	577740.00 US\$	Value & Qty
2	38123090	STABILIZERS	1.000	M.T	587600.00	13000.00 US\$	Value & Qty
3	29157020	LUBRICANT	0.500	M.T	45200.00	1000.00 US\$	Value & Qty
4	29157090	FLOW PROMOTER	1.550	M.T	168144.00	3720.00 US\$	Value & Qty
5	39013000	IMPACT MODIFIER	1.700	M.T	184416.00	4080.00 US\$	Value & Qty
6	28365000	CALCIUM CARBONATE	20.300	M.T	128458.40	2842.00 US\$	Value & Qty
7	32061900	COLOURING PIGMENT	0.100	M.T	18080.00	400.00 US\$	Value & Qty
				Total	27,245,746.40	602,782.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2011-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Compound	1 kg	1. PVC Resin	0.9629 kg

			2. Stabilizers	0.0020 kg
			3. Lubricant	0.0010 kg
			4. Flow Promoter	0.0031 kg
			5. Impact Modifier	0.0034 kg
			6. Calcium Carbonate	0.0406 kg
			7. Colouring Pigment	0.0002 kg

29	Case No.:13/9/87-ALC1/2011	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00058/AM12/	RLA File :52/24/040/00002/AM12/	Lic.No/Date:5210034888 18.04.2011	Defer Date: 22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 26.05.2011. Comments awaited from D/o C&PC.			

	Case No.:12/9/87-ALC1/2011	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
	HQ File :01/87/050/00057/AM12/	RLA File :31/24/040/00007/AM12/	Lic.No/Date:3110047845 19.04.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	Value (Rs.)	Currency of realisation)
1	40051000	62/0- Unvulcanised Rubber Compound in sheet form Along with Vulcanizing Agent Unvulcanised Rubber Compound IMPORT ITEM NO 1 SHALL BE ACCOUNTED IN TERMS OF THE GRADE SEPARATELY AS PER NORMS.	4200000.000	K.G	915600000.00	20668171.56 US\$
				Total	915,600,000.00	20,668,171.56

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	Natural Rubber / Synthetic Rubber	3062346.000	K.G	670653774.00	14837472.87 US\$	Qty
2	28170000	Activators	92400.000	K.G	8778000.00	194203.54 US\$	Qty
3	38123000	Antioxidants	39270.000	K.G	53014500.00	1172887.16 US\$	Qty
4	38121000	Accelerators	55860.000	K.G	12289200.00	271884.95 US\$	Qty
5	38249000	Peptizers & Lubricants	4200.000	K.G	42000.00	929.20 US\$	Qty
6	29420000	Retarder	210.000	K.G	2100.00	46.46 US\$	Qty
7	38123000	Vulcanising Agent	42000.000	K.G	18900000.00	418141.59 US\$	Qty
8	28112900	Filler	84000.000	K.G	3780000.00	83628.31 US\$	Qty
9	29157000	Co-activator	61320.000	K.G	3066000.00	67831.85 US\$	Qty
10	32061900	Pigment / Dyes	231000.000	K.G	21252000.00	470176.99 US\$	Qty
11	38249000	Deodorants	2394.000	K.G	957600.00	21185.84 US\$	Qty
				Total	792,735,174.00	17,538,388.76	

Decision: According to the technical comments of DIPP dated 01.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unvulcanised	1 kg	1. Natural Rubber / Synthetic Rubber: -	0.72913 kg

Rubber Compound in sheet form along with vulcanizing agent	Any Grade	
	2. Activators:- Any Grade	0.0220 kg
	3. Antioxidants:- - Any Grade	0.0094 kg
	4. Accelerators: - Any Grade	0.0133 kg
	5. Peptisizers & Lubricants: - Any Grade	0.0010 kg
	6. Retarder: - Any Grade	0.00005 kg
	7. Vulcanising Agent:- Any Grade	0.0100 kg
	8. Filler: - Any Grade	0.0200 kg
	9. Co-activator: - Any Grade	0.0146 kg
	10. Pigment / Dyes: - Any Grade	0.0550 kg
	11. Deodorants: - Any Grade	0.00057 kg
Note: (i) Value Cap on Import Item at S. No. 3, 4, 5 & 6 together up to 7% of FOB value. (ii) Exporter should account for min. 2973151.45 kgs. of Relevant Rubber in total 4200 MT of Export Product.		

31	Case No.:11/9/87-ALC1/2011	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00056/AM12/	RLA File :05/24/040/00407/AM11/	Lic.No/Date:0510288370 20.04.2011	Defer Date: 22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 26.05.2011. Comments awaited from D/o C&PC.			

Case No.:1/6/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT.	Meet No/Date:9/87-ALC1/2011	Status: Deferred
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32		LTD.	01.06.2011	
	HQ File :01/87/050/00031/AM12/	RLA File :03/95/040/00068/AM12/	Lic.No/Date:0310628455 28.04.2011	Defer Date:22.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.05.2011. Comments awaited from D/o C&PC.			

33	Case No.:2/6/87-ALC1/2011	Party Name:M.V.ENTERPRISES,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00032/AM12/	RLA File :05/24/040/00023/AM12/	Lic.No/Date:0510289196 29.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to DIPP on 11.05.2011. Comments awaited from D/o C&PC.			

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Case No.:10/9/87-ALC1/2011	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved																																					
HQ File :01/87/050/00055/AM12/	RLA File :04/24/040/00021/AM12/	Lic.No/Date:0410123745 03.05.2011	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39231090</td><td>61/0- CLAMSHELL.</td><td>39000.000</td><td>K.G</td><td>14430000.00</td><td>325733.63 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>14,430,000.00</td><td>325,733.63</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39230000</td><td>PET GAG CLEAR PLASTIC SHEET.</td><td>50000.000</td><td>K.G</td><td>6305400.00</td><td>139500.00 US\$</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39231090	61/0- CLAMSHELL.	39000.000	K.G	14430000.00	325733.63 US\$					Total	14,430,000.00	325,733.63	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39230000	PET GAG CLEAR PLASTIC SHEET.	50000.000	K.G	6305400.00	139500.00 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
1	39231090	61/0- CLAMSHELL.	39000.000	K.G	14430000.00	325733.63 US\$																																		
				Total	14,430,000.00	325,733.63																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	
1	39230000	PET GAG CLEAR PLASTIC SHEET.	50000.000	K.G	6305400.00	139500.00 US\$	Value & Qty																																	

				Total	6,305,400.00	139,500.00	
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2010 dated 25.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Clamshell	1 kg	Relevant PET Sheet	1.15 kg/kg content in export product

35	Case No.:1/9/87-ALC1/2011	Party Name:PUNEET RESINS LTD.,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00046/AM12/	RLA File :03/95/040/00127/AM12/	Lic.No/Date:0310631377 16.05.2011	Defer Date: 22.06.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

36	Case No.:2/9/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00047/AM12/	RLA File :03/95/040/00120/AM12/	Lic.No/Date:0310631390 16.05.2011	Defer Date: 22.06.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:4/9/87-ALC1/2011	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00049/AM12/	RLA File :05/24/040/00054/AM12/	Lic.No/Date:0510291073 19.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39189009	63/0- THREE LAYERED PVC FLOOR COVERING (THICKNESS 0.35MM TO 2.00MM)	1000000.000	K.G	97000000.00	2200000.00 US\$
				Total	97,000,000.00	2,200,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	627000.000	K.G	33858000.00	752400.00 US\$	Value & Qty
2	29173920	PHTHALATE PLASTICIZER (DOP)	334000.000	K.G	28181250.00	626250.00 US\$	Value & Qty
3	29173920	PLASTICIZER	34000.000	K.G	4590000.00	102000.00 US\$	Value & Qty
4	38123090	PVC STABILIZER	20000.000	K.G	6300000.00	140000.00 US\$	Value & Qty
5	39019090	PROCESSING AID/MODIFIER	14000.000	K.G	1764000.00	39200.00 US\$	Value & Qty
6	28230010	TITANIUM DIOXIDE / PIGMENTS	30000.000	K.G	4725000.00	105000.00 US\$	Value & Qty
7	29142200	SOLVENT (CYCLOHEXANONE/MEK/MIBK)	20000.000	K.G	1440000.00	32000.00 US\$	Value & Qty
				Total	80,858,250.00	1,796,850.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 49/87-ALC1/2010 dated 09.03.2011, the Committee decided to **approve** adhoc norms on repeat basis as per **SION H-328** or as **applied for** by firm ; whichever is less, for 7 import items only.

Case No.:5/9/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Approved
HQ File :01/87/050/00050/AM12/	RLA File :03/95/040/00121/AM12/	Lic.No/Date:0310631922 19.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETINGS	200000.000	K.G	64400000.00	1400000.00 US\$
				Total	64,400,000.00	1,400,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER	111000.000	K.G	30636000.00	666000.00 US\$	Qty
2	40023900	POLYBUTADIENE (BR) RUBBER	24000.000	K.G	5520000.00	120000.00 US\$	Qty
3	40024900	CHLOROPRENE	40800.000	K.G	11260800.00	244800.00 US\$	Qty
4	28170010	ZINC OXIDE	4500.000	K.G	517500.00	11250.00 US\$	Qty
5	29157020	STEARIC ACID	3000.000	K.G	151800.00	3300.00 US\$	Qty
6	28112200	SILICA FILLER PPT	15200.000	K.G	629280.00	13680.00 US\$	Qty
7	38249015	PEG - 4000	3400.000	K.G	547400.00	11900.00 US\$	Qty
8	27101990	RUBBER PROCESSING OIL	4500.000	K.G	372600.00	8100.00 US\$	Qty
9	32061190	TITANIUM DI-OXIDE	4500.000	K.G	683100.00	14850.00 US\$	Qty
10	38123090	ANTIOXIDANT / RETARDER / PEPTIZER	2900.000	K.G	667000.00	14500.00 US\$	Qty
11	38123090	ACCELERATORS	2980.000	K.G	685400.00	14900.00 US\$	Qty
12	32040000	PIGMENT COLOURS	1440.000	K.G	993600.00	21600.00 US\$	Qty
13	29310090	SILIANE - 69 - BOUNDING AGENT	2420.000	K.G	667920.00	14520.00 US\$	Qty

14	25030000	M C SULPHUR	1582.000	K.G	130989.60	2847.60 US\$	Qty
				Total	53,463,389.60	1,162,247.60	

Decision: According to the technical comments of DIPP dated 01.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance Rubber Sheeting (containing min. 16.20% PBR)	1 kg	1. Natural Rubber	0.655 kg
		2. Polybutadiene Rubber	0.18 kg
		3. Zinc Oxide	0.0365 kg
		4. Stearic Acid	0.015 kg
		5. Fumed Silica Filler	0.091 kg
		6. PEG – 4000	0.017 kg
		7. Rubber Processing Oil	0.0375 kg
		8. Titanium Di-oxide	0.0225 kg
		9. Antioxidant/Retarder/Peptizer	0.0145 kg
		10. Accelerators	0.0149 kg
		11. Pigment Colours	0.0072 kg
		12. Siliance 69-Bonding Agent	0.0121 kg
		13. Sulphur	0.0079 kg

Note: Value cap on import item No. 9, 10 together upto 7% of FOB Value.

39	Case No.:7/9/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00052/AM12/	RLA File :03/95/040/00129/AM12/	Lic.No/Date:0310631928 19.05.2011	Defer Date: 22.06.2011

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.

40	Case No.:6/9/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:9/87-ALC1/2011 01.06.2011	Status: Deferred
	HQ File :01/87/050/00051/AM12/	RLA File :04/24/040/00019/AM12/	Lic.No/Date:0410124247 20.05.2011	Defer Date:22.06.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
